

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 685.
TO BE ANSWERED ON FRIDAY, THE 08TH DECEMBER, 2023.**

FINANCIAL ASSISTANCE TO PROMOTE INDUSTRIALIZATION

685. Shri Parimal Nathwani:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of financial assistance provided/ proposed to be provided by Government to promote industrialization in the country, State-wise including Andhra Pradesh;
- (b) whether Government proposes to reconsider special package given to Andhra Pradesh;
- (c) if so, the details thereof and if not, the reasons therefor along with the number of industries set up in such States and employment generated through special package; and
- (d) whether Government has released the entire amount under Central Capital Subsidy Scheme to Andhra Pradesh during the last three years and if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (c): Industry is primarily a State subject. The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country, including state of Andhra Pradesh, from time to time.

In addition to ongoing schemes of various Departments and Ministries, Government has taken various steps to boost domestic and foreign investments in India. Government has adopted several measures to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG), Industrial Infrastructure upgradation scheme (IIUS/MIIUS) etc which facilitate setting up of major infrastructure and industrial projects across the country. Also, an institutional mechanism to fast track investments has been put in place in the form of Project Development Cell (PDC) in all concerned Ministries/Departments of Government of India.

It may be noted that the Fourteenth Finance Commission (FFC) has not made any distinction between General Category States and Special Category States in the horizontal distribution of shareable taxes amongst the States. Following, the recommendations of 14th Finance Commission, the class of Special Category States ceases to exist.

In view of this, data on industries and employment is not centrally maintained. However, under IIUS/MIIUS scheme, Andhra Pradesh has received central grant of Rs.32.166 cr since 2003.

Besides, under the National Industrial Corridor Development (NICDC) Programme of the Government, development of Greenfield smart industrial cities based upon 'plug-and-play' and 'walk-to-work' concepts underway. Under this programme, till now Rs. 533.86 Cr has been released to the state of Andhra Pradesh.

- (d):** Ministry of Micro, Small and Medium Enterprises oversees the Credit Linked Capital Subsidy Scheme (CLCSS). Since this is Central Sector Scheme, state-wise demarcation of funds is not available.
